

14

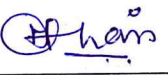
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

| | |
|----------------------------------|-------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA/01/14/HDB/2017 |
| NAME OF THE COMPANY | Diamond Avenues Limited |
| NAME OF THE PETITIONER(S) | Diamond Avenues Limited |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 14 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--|
| N. Madhavi | PCS | madhavi.acs@gmail.com |  |
| ACS 16866; CP: 11732 | | 8008118496 | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

ORDER

- Orders Reserved -



MEMBER (Technical)



MEMBER (Judicial)